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C.A.No. 972 OF 2003

ITEM NO. 104

COURT No.2

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 972/2003

Medical council of India

Appellant(s)

Versus

Deeba Farhat & Ors.

Respondent(s)

(with office report)

With C.A. Nos. 973/2003, 974/2003, 975/2003, 976/203

DATE : 03/12/2003

This/These matter/matters was/were
mentioned today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant(s)/Mr. K.N. Rawal, Solicitor General

Mr. A Mariarputham, Adv.

Respondent(s)for M/s Arputham, Aruna & co.

Ms. Shabnam Lone, Adv.

Mr. M.N. Shroff, Adv.

Mr. Anis Suhrawardy, Adv.

Mr. Maninder Singh, Adv.

M/s Angad Mirdha, Kirtiman Singh, Adv.

Ms. K Sarada Devi, Adv.

Mr. Kailash Vasudev, Sr. Adv.

Mr. Rajeev Nanda, Adv.

Mr. Ajay Sharma, Adv.

Ms. Rekha Pandey, Adv.

Mr. Prateek Jalan, Adv.

Mr. DS Mahra, Adv.

Ms. Purnima Bhat, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks.

[Meenu Sethi]

Court Master

[Om Prakash]

Court Master

